

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF Taisei ONCHO INDIA PRIVATE LIMITED.

S. No.	PARTICULARS	TIMELINE
1.	NAME OF CORPORATE PERSON	TAISEI ONCHO INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	JANUARY 12, 2010
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	ROC-DELHI
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U45400DL2010FTC197883
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FLAT NO 905, 9 TH FLOOR CHRANJIV TOWER, BUILDING NO 43, NEHRU PLACE NEW DELHI-110019.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	FEBRUARY 24, 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: HARDEV SINGH ADDRESS: 101, PLOT NO. 6, LSC, VARDHMAN RAJDHANI PLAZA, NEW RAJDHANI ENCLAVE, DELHI-110092 EMAIL: singh_hardev@rediffmail.com ADDRESS: TELEPHONE NUMBER: 9810331425 REGISTRATION NUMBER: IBBI/ IPA-002/ IP-N00177/ 2017-18/ 10449
8.	LAST DATE FOR SUBMISSION OF CLAIMS	MARCH 26, 2023

Notice is hereby given that the Taisei Oncho India Private Limited has commenced voluntary liquidation on 24th February, 2023.

The stakeholders of **Taisei Oncho India Private Limited** are hereby called upon to submit a proof of their claims, on or before 26th March, 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Hardev Singh

IBBI/PA-002/IP-N00177/2017-18/10449

Date: 24-02-2023

Place: DELHI



